

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO SIXTY SIXTH REPORTS
(ENGLISH VERSION)



सत्यमेव जयते

FIFTH LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifth Lok Sabha)

FORTY-FIFTH REPORT

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorized by the Committee to present the Report on their behalf, present this Forty-fifth Report.

2. The Committee met on the 30th August, 1974 for—

I. Classification and allocation of time for discussion of Bills (vide appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

II. Allocation of time to the Resolutions at item Nos. 3 and 4 set down in the List of Business for Friday, the 30th August, 1974.

Classification and allocation of time to Bills

3. The Members-in-charge of the Bills were invited to attend the sitting. Shri Atal Bihari Vajpayee attended.

4. After considering all aspects of the Bills, the Committee recommend that all the Bills referred to in the Appendix be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Allotment of time to Resolutions

5. The Members who had tabled the resolutions were invited to attend the sitting. Shri Shyamnandan Mishra attended.

6. The Committee recommend the allocation of time as follows:—

- | | |
|--|---------|
| (1) Resolution regarding growth of Fascism | 2 hours |
| (2) Resolution regarding restructuring of conventional economic and financial operational arrangements | 2 hours |

Recommendations

7. The Committee recommend that—

- (i) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House; and
- (ii) the allocation of time to resolutions, as shown in paragraph 6 above, be agreed to by the House.

New Delhi;
August 28, 1974
Bhadra 4, 1896 (Saka)

G. G. SWELL,
Chairman,
Committee on Private Members' Bills
and Resolutions.

APPENDIX

S.No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1974 (Amendment of articles 101, 102, etc.) by Shri Priya Ranjan Das Munshi.	58 of 1974	B	2 hours
2	The Constitution (Amendment) Bill, 1974 (Amendment of articles 101 and 190) by Dr. Karni Singh.	57 of 1974	B	2 hours
3	The Constitution (Amendment) Bill, 1974 (Amendment of articles 54 and 71) by Shri Atal Bihari Vajpayee.	78 of 1974	B	2 hours
4	The Constitution (Amendment) Bill, 1974 (Amendment of Eighth Schedule) by Shri Narain Chand Parashar.	77 of 1974	B	2 hours
5	The Constitution (Amendment) Bill, 1974 (Amendment of Ninth Schedule) by Shri Arjun Sethi.	80 of 1974	B	2 hours
6	The Indian Medicine Central Council (Amendment) Bill, 1974 (Amendment of section 17 and Second Schedule) by Shri Madhu Dandavate.	84 of 1974	B	2 hours